

Power (Shri Fakhruddin Ahmed.):

(a) The Yamuna Barrage is expected to be completed by June, 1966.

(b) The main purpose of the Barrage is to provide cooling water for the Indraprastha Power Station Extension Project.

Use of Loop in Delhi

849. Shri Heda:

Shri D. C. Sharma:

Will the Minister of Health and Family Planning be pleased to state:

(a) the measures taken to popularise the contraceptive loop in the capital;

(b) the expenditure involved; and

(c) the number of dispensaries that are being used for the purpose?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) The following measures have been taken to popularise the loop in the capital:—

(i) Several exhibitions on Family Planning describing the salient features and advantages of the loop have been held. Pamphlets on the subject have also been distributed in these exhibitions,

(ii) Hoarding have been displayed at the prominent public places and on the buses plying in the capital.

(iii) Facilities for the insertion of the loop have been provided at Family Planning Centres, dispensaries, clinics etc.

(iv) The I.U.C.D. week was organised in July, 1965 to widely publicise through the media of press and the All India Radio this method of Family Planning. Publicity bringing home the advantages of the loop has continued thereafter.

(b) No separate accounts of the expenditure on the insertion of loop etc. are maintained, this expenditure is met out of the total budget provision for the Family Planning Programme.

(c) 55.

Grant to Orissa for Medical Education and Training

**850. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the total amount granted to the Government of Orissa for Centrally-sponsored schemes under the Head 'Medical Education and Training' during 1965-66; and

(b) the manner in which the amount was utilised by the Government of Orissa during the same period?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) The Government of Orissa have been allocated a sum of Rs. 4.20 lakhs for Centrally sponsored schemes under the Head 'Medical Education and Training' during 1965-66. In accordance with the existing procedure Central assistance is being released to State Governments every month by ways and means advances during the first nine months of the year on the basis of allocations. Provisional payment of Central assistance to adjust these monthly releases is sanctioned to the State Governments on receipt of anticipated expenditure statements from them in March every year. As the anticipated expenditure statement for 1965-66 has not so far been received from the Government of Orissa, no provisional payment sanction has yet been issued to that Government.

(b) The Central assistance is to be utilised by them for the upgrading of certain departments in the State medical institutions and for the expansion of certain medical institutions in the State to meet the extra needs under the emergency.

Irrigation and Power Potential of Orissa

**851. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena.**

Will the Minister of Irrigation and

Power be pleased to state:

(a) whether the Government of Orissa have approached the Central Government for additional help for developing their power and irrigation potential during 1966-67;

(b) if so, the details of the schemes for which additional help has been asked for during 1966-67; and

(c) Government's reaction thereto?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) No.

(b) and (c). Do not arise.

Central Sales Tax Act

**852. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 117 on the 4th November, 1965 and state:

(a) whether the proposals of the State Governments to amend the Central Sales Tax Act have since been examined; and

(b) if so, the results thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The matter is still being examined in consultation with the State Governments.

L.I.C. Business

**853. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Finance be pleased to state:

(a) whether there is any fall in the business of the Life Insurance Corporation during 1965-66; and

(b) if so, the reasons therefor?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

On the contrary, the total business during the first three quarters of 1965-66 showed a rise by 8.9 p.c. compared to the corresponding period of 1964-65.

(b) Does not arise.

L.I.C. Loan for House Building Purposes in Assam

**854. Shri P. B. Chakraverti:
Shri P. C. Borooh:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the amount advanced by the Life Insurance Corporation for house-building purposes under the Low Income and Middle Income Group Housing Schemes in Assam in 1964 and 1965;

(b) the amount advanced under these schemes in these years in other States by the L.I.C. and the total amount earmarked for these schemes in these years and how much in all was actually advanced.

(c) the nature and extent of securities required under the rules to ensure repayment of the money advanced; and

(d) whether it is a fact that the pledging of the house built and or the land on which it is constructed is not considered sufficient for purposes of security, whatever its value, unless the policies of proper amounts are pledged for the purpose?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) and (b). A statement is laid on the Table of the House [Placed in Library. See No. LT-5575/66].

Life Insurance Corporation funds are made available every year in the shape of package allocations to the State Governments, who make scheme-wise distribution for different housing schemes, according to their needs.

(c) Detailed Rules for the grant of loans under the various housing are framed by the State Governments